

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1731  
TO BE ANSWERED ON 10<sup>th</sup> MARCH, 2017**

**STRIKES BY DOCTORS**

**1731. SHRI E.T. MOHAMMED BASHEER:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that spontaneous strikes done by the doctors in Government and private hospitals causes irreparable loss and threat to life and if so, the details thereof; and
- (b) the stringent steps taken by the Government not to allow such agitation?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Health is a State subject and no such information is maintained centrally. However, as far as three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and Associated Hospitals, are concerned, there are some instances of strikes by the Resident Doctors, which normally affects the normal functioning of the Hospitals. However, there has been no report of loss of life due to strikes in these Hospitals. The steps taken to avoid such strike in these Hospitals include preparation of contingency plan increase in security personnel to avoid violence against the doctors by the patients and their relatives, installation of CCTV cameras, regular interaction between Heads of the Hospital and Heads of Departments, regular interaction between the head of the Hospitals and Resident Doctors Association (RDA) and attempting redressal of their genuine demands from time to time, etc.